

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 206- Appeal/04 of 2021
ITEM No 207- IA 788 of 2021
In
CP(IB) 404 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Nandish Patel
V/s
MVOmni Projects(India) Ltd

.....Applicant

.....Respondent

Order delivered on ..21/12/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Appeal/04 of 2021 & IA 788 of 2021

None appears for the applicant.

On 06.10.2022 also none appears for the applicant.

As a last chance, list on 31.01.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**